

(ii) 35 Special Employment Exchanges and 50 Special Cells or the handicapped persons have been set up exclusively to help the handicapped in getting gainful employment. Besides the Normal employment exchanges also help the handicapped persons in finding suitable employment.

(iii) Seventeen Vocational Rehabilitation Centres have been set up to assess the residual ability of the disabled, arrange their training and place them in employment.

(iv) Self-employment is promoted through the following :-

- (a) Allotment of vending stalls, kiosks and petty shops;
- (b) Loans from Nationalised Banks at nominal rates of interest under Differential Rate of Interest Scheme;
- (c) Allotment of public telephone booths;
- (d) Reservation in distribution of petrol pumps, kerosene depots etc.

(7) Scheme of Assistance to disabled for purchase/fitting of Aids/Appliances.

The main objective of the scheme is to assist needy physically handicapped persons in procuring durable, sophisticated and scientifically manufactured aids and appliances that promote their physical, social and psychological rehabilitation. The scheme is implemented through centres run by the Companies, registered and Companies Act, registered societies, Trusts or any other institutions recognised by the Ministry of Welfare. Both governmental and non-governmental agencies are thus engaged for the implementation of the scheme.

Under the scheme, aids and appliances upto value of Rs. 3600/- are distributed to the disabled persons free of cost if their monthly income is upto Rs. 1200/- and at 50% of the cost if the income is between Rs. 1201 and Rs. 2500/-.

[English]

Excesses Committed by Para-Military Forces

1732. DR. VASANT NIWRUTTI PAWAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases of excesses committed by para-military personnel were received during the past two years;

(b) if so, whether any investigation has been conducted to find out the facts; and

(c) if so, the details and outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SYED SYBTEY RAZI) : (a) 52 allegations of excesses committed by para-military personnel were received during the past two years.

(b) and (c). The details of actions taken in these cases are given below :

(i) Appropriate penalties after departmental proceedings	2 cases
(ii) Court of Inquiry proceedings in progress	2 cases
(iii) Departmental Inquiry in progress	1 case
(iv) Cases in which police investigations are in progress	30 cases
(v) Filed as untraced after investigations	8 cases
(vi) Investigations have found cases to be false	5 cases
(vii) Charge sheets filed in Courts	4 cases
Total	52 cases

Women Harassed in Central Railway

1733. SHRI RAM KAPSE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Women harassed in Central Railway", appearing in the 'Indian Express' (Bombay Edition) dated August 8, 1995;

(b) if so, whether the Government have inquired into the matter;

(c) if so, the findings thereof; and

(d) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) Yes, Sir.

(b) to (d). The registration, investigation, detection and prevention of crime in the trains is the responsibility of the Government Railway Police (G.R.P.), which functions under the control of the respective State Governments/Union Territory Administrations. Information relating to specific incidents of harassment and other crimes on trains is not maintained by the Central Government.

Development of Command Area

1734. SHRI PROBEN DEKA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the amount provided to Assam for the